

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 364 OF 2009
BEFORE THE REGISTRAR SUNIL THOMAS

WAMAN & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

Date: 25/01/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr. N.A. Usmani, Adv.
Mr. J.P. Dhanda, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

No additional documents filed by both sides. It is
submitted that no further steps are required. Hence, place
the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar